

residential accommodation, the monetary limits of which are :—

Scale of Pay	Amount
(i) Rs. 3500—4000 and above	Rs. 90,000
(ii) Rs. 3000—3700	Rs. 70,000

Sums actually received by the officers concerned are invariably less than the limits indicated above.

(c) Before disbursement of the sums, Indian Airlines retains a certain proportion as residual value of the furnishings, and towards depreciation, so the question of recovery does not arise.

[Translation]

SHRI BANWARI LAL BAIRWA : Mr. Speaker, Sir, monetary assistance is given under special facilities. Is this given on the basis of the scales of pay or on the basis of their special abilities? During the last three years how much amount has been paid to how many officers and how much deduction was made?

[English]

SHRI JAGDISH TYTLER : This has been given to us as a resolution passed by the Board and I can give the information about the number of Officers and the names of the Officers.

[Translation]

SHRI BANWARI LAL BAIRWA : First, I want to know from the Hon. Minister as to what kind of materials can be bought under the monetary assistance provided by the Government and secondly, whether any Scheduled Caste or Scheduled Tribe officers have received this assistance during the past three years?

[English]

SHRI JAGDISH TYTLER : This is for the Finance Ministry and it is for certain

categories of officers and I am sure, officers from the Scheduled Castes and Scheduled Tribe must be there and nobody can deny them the right, if it exists for them.

#### Backlog of Reserved Posts in Air India

\*312. SHRI K. D. SULTANPURI : Will the Minister of CIVIL AVIATION be pleased to state :

(a) since when the directive on Reservations in recruitment and promotions in favour of Scheduled Castes and Scheduled Tribes was made applicable in Air India;

(b) the backlog of reserved posts meant for Scheduled Caste and Scheduled Tribe candidates in Air India, and the reasons therefor;

(c) the efforts made during the last three years to fill the backlog; and

(d) whether Government propose to chalk out any time-bound programme to clear the backlog?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI JAGDISH TYTLER) : (a) The directive on reservation of posts was made applicable to Air India with effect from 23rd July, 1975. However, in the case of licenced categories like pilots, it was made applicable from May, 1976.

(b) and (c). A statement giving the requisit information is given below.

(d) Though there is no time bound programme for filling the backlog of reserved posts, all efforts are being made to recruit as many Scheduled Castes/Scheduled Tribes candidates as possible.

#### Statement

(b) As on 1.1.1987, the backlog of reserved posts for Scheduled Caste/Scheduled

Tribe was as under :

Group	Scheduled Caste		Scheduled Tribe	
	Recruitment/Promotion		Recruitment/Promotion	
'A'	44	08	32	01
'B'	48	65	45	54
'C'	01	04	06	12
'D'	04	09	13	45

The vacancies could not be filled due to (i) non-availability of suitable Scheduled Caste/Scheduled Tribe candidates from the open market for direct recruitment posts (ii) Non-availability of SC/ST candidates in the zone of consideration for promotion (iii) non-availability of SC/ST candidates with the requisite number of years of service in the feeder cadre.

(c) Concerted efforts are made to fill up the maximum number of vacancies reserved for SC and ST by candidates belonging to these communities. Some of the steps taken are :

- (i) exclusive recruitment for SC/ST candidates from time to time.
- (ii) sending of employment notifications inviting applications for vacancies reserved for SC/ST to various SC/ST organisations for giving widest publicity.
- (iii) giving relaxation in percentage of marks in written tests as well as in interviews to SC/ST candidates.
- (iv) association of SC/ST officers with the Promotion/Selection Boards with a view to safeguarding the interests of SC/ST candidates.
- (v) separate interviews for SC/ST candidates.

As a result of these steps, out of 2051 candidates, 372 Scheduled Caste and 165 Scheduled Tribes candidates have been recruited during the period 1984-86. In the case of certain categories of posts in group B, C and D, the percentage of recruitment of Scheduled Castes/Scheduled Tribes candidates is more than the prescribed percentage.

[Translation]

SHRI K. D. SULTANPURI : Mr. Speaker, Sir, the Hon. Minister has stated that the rules regarding reservation were enforced in 1975. In this connection, I want to know from him specifically the categories on which these rules have been enforced? It has been observed from the last part of the reply that not much attention has been paid towards the Schedule Castes and Schedule Tribes. It has been said that efforts will be made to fill the vacancies but by when the quota will be filled?

[English]

SHRI JAGDISH TYTLER : I would like to inform the Hon. Member—he should feel happy about it—that ours is one of the organisations which is more than fulfilling the quota of the Scheduled Castes and Scheduled Tribes. I would like to give the figure as on 1-1-1987.

*The backlog of reserved post for SC/ST*

	SC	ST
Group A	44	32
Group B	48	45
Group C	1	6
Group D	4	30

This is more than 16,000 employees. In our Ministry, we make sure that when we cannot get qualified technical people we do not away with the quota. We carry it over till such time the qualified persons are available and we take them.

PROF. N. G. RANGA : Do you also give them special training?

SHRI JAGDISH TYTLER : We also give them special training for a certain period.

[Translation]

SHRI K. D. SULTANPURI : I want to know...

MR. SPEAKER : You have already asked two questions...

SHRI K. D. SULTANPURI : Only one question has been asked. The Scheduled Caste and Scheduled Tribe people are not given technical training. The Hon. Minister has mentioned only Group 'A', 'B', and 'C' posts which are only the sweepers posts. Only these posts have been filled. In the higher categories there is a huge backlog of reserved posts. I want to know from the Hon. Minister specially whether these people will be recruited after being given proper training ?

[English]

SHRI JAGDISH TYTLER : When people come to us, they have already been trained in different sectors—may be engineering, pilots or so many others. We do take Scheduled Caste and Scheduled Tribe people. After we have taken them, we do find that sometimes something is lacking because of many other reasons. We make sure that we give them the training in those respects.

[Translation]

SHRI MANKURAM SODI : Mr. Speaker, Sir, I want to know from the Hon. Member whether the reserved vacancies will be filled through the roster system and will the Hon. Minister assure us if these vacancies will definitely be filled by the roster-system.

[English]

SHRI JAGDISH TYTLER : I must follow the Government rules.

[Translation]

Baroda-Barwah, Meghnagar-Nanpur and Indore-Dohad railway lines

\* 313 SHRI DILEEP SINGH BHURIA : Will the Minister of RAILWAYS be pleased to state :

(a) whether any survey had been conducted for laying a new railway line from Baroda to Barwah and Meghnagar to Nanpur;

(b) if so, the estimated cost of this project and the progress made so far;

(c) if not, the reasons therefor; and

(d) the progress made in the construction of Indore-Dohad railway line ?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADAHVRAO SCINDIA) : (a) No, Sir.

(b) Does not arise.

(c) There has been no specific transportation requirements for the Survey.

(d) Construction of this line has not been approved by the Planning Commission.

SHRI DILEEP SINGH BHURIA (Jhabua) : Mr. Speaker, Sir, I want your protection in this regard. Madhya Pradesh is the largest State in India in terms of area

(Interruptions)

SHRI RAM PYARE PANIKA : Mr. Speaker, Sir, maximum number of Harijans and Adivasis of India also live here, That is why there is an acute shortage of railway lines here.

SHRI DILEEP SINGH BHURIA : Mr. Speaker, Sir, the State has rich reserves of minerals such as iron-ore, diamond, emerald, coal etc., but still it is very backward as far as the railway facilities are concerned. I have asked the Hon. Minister as to what has specially been done in regard to this area which is so backward that the people have not seen a train so far. Our Government wants to provide assistance for industrialisation and afforestation of those areas but it is not possible in the absence of railway facilities. Secondly, the bus-fares have been hiked enormously. That is why I have asked whether railway lines will be laid in these areas for the benefit of the poor but the Hon. Minister has replied that the question